

**NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH (COURT-I)  
CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH,  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON **15.07.2021 at 10.30 A.M**  
THROUGH VIDEO CONFERENCING

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**PRESENT: SMT. R.SUCHARITHA, MEMBER (JUDICIAL)  
SHRI. ANIL KUMAR B, MEMBER (TECHNICAL)**

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IA/MA/IBA/TCP/TCA/CP/CA No : MA/1080/2019 IN CP/976/2018  
NAME OF PETITIONER : Vinod Radhakrishnan Nair (RP)  
M/s Xllent Mariline India Pvt Ltd  
NAME OF RESPONDENT : Xllent Mariline India Pvt Ltd & 7 Others  
SECTION : Sec 19(2) of IBC

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IA/MA/IBA/TCP/TCA/CP/CA No : MA/41/CHE/2021 IN CP/976/IB/2018  
NAME OF PETITIONER : VS and B Containers LLC  
NAME OF RESPONDENT : Xllent Mariline India Pvt. Ltd.  
SECTION : Sec 49(2) of IBC, 2016

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- 58. MA/1080/2019 IN CP/976/2018
- 59. MA/41/CHE/2021 IN CP/976/IB/2018

**ORDER**

Mr. A.G. Sathyanarayana, Advocate appears for Applicant in MA/1080/2019 and Respondent in MA/41/CHE/2021 and Mr. Richardson Wilson appears for Respondent in CP/976/2018 and Applicant in MA/41/CHE/2021 through video conferencing platform.

List this matter on **26.08.2021** for further hearing and disposal.

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**(ANIL KUMAR B)**  
MEMBER (TECHNICAL)

ghk

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**(R. SUCHARITHA)**  
MEMBER (JUDICIAL)